

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CP 264/15	TP 36/17	Hear ing	433 (e)	M/s. Alltronics Vs. SPM India Ltd. & 6 Ors.

&

PHONE NUMBER

9448055458

K.S. Chandrasasa

REPRESENTATION TO WHOM

(Petitioner ☒ Respondent ☐)

Petitioner

SIGNATURE

[Signature]

Counsel for Petitioner is present. He is directed to collect notices from the Registry and serve on the respondents 1 to 7.

List it on 20.04.2017.

13/3
MEMBER (J)

13/3
MEMBER (T)